

Delhi for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-1191/96]

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Medical Council of India, New Delhi, for the year 1995-96.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Medical Council of India, New Delhi, for the year 1995-96.

[Placed in Library. See No. LT-1192/96]

- (9) A copy of the Memorandum of Understanding (Hindi and English versions) between the Hospital Services Consultancy Corporation (India) Limited and the Ministry of Health and Family Welfare for the year 1996-97.

[Placed in Library. See No. LT-1193/96]

- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Mahatma Gandhi Institute of Medical Sciences and Kasturba Hospital, Sevagram, for the year 1995-96, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Mahatma Gandhi Institute of Medical Sciences and Kasturba Hospital, Sevagram, for the year 1995-96.

[Placed in Library. See No. LT-1194/96]

**Railways Claims Tribunal (Salaries and Allowances and Conditions of Services of Chairman, Vice-Chairman and Members) Amendment Rules, 1996 and Annual Report, Annual Accounts and Review by the Govt. of working of the Railway Sports Control Board, New Delhi for 1995-96 etc.**

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : I beg to lay on the Table :

- (1) A copy of the Railway Claims Tribunal (Salaries and Allowances and Conditions of Service of Chairman, Vice-Chairman and Members) Amendment Rules, 1996 (Hindi and English versions) published in Notification No. G.S.R. 436(E) in Gazette of

India dated the 26th September, 1996, under sub-section (3) of section 30 of the Railway Claims Tribunal Act, 1987.

[Placed in Library. See No. LT-1195/96]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Railway Sports Control Board, New Delhi, for the year 1995-96.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Railway Sports Control Board, New Delhi, for the year 1995-96, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Railway Sports Control Board, New Delhi, for the year 1995-96.

[Placed in Library. See No. LT-1196/96]

- (3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

- (i) Review by the Government of the working of the Container Corporation of India Limited, New Delhi, for the year 1995-96.
- (ii) Annual Report of the Container Corporation of India Limited, New Delhi, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-1197/96]

12.05 hrs.

## STANDING COMMITTEE ON AGRICULTURE

### STATEMENT

[Translation]

SHRI PADAM SEN CHAUDHARY (Behraich) : Sir, I beg to lay on the Table (Hindi and English versions) of a Statement showing Action Taken by the Govt. on the recommendations contained in Chapter-I and final replies of Chapter-V of the 32nd Action Taken Report of the Parliamentary Standing Committee on Agriculture (Tenth Lok Sabha) on Demands for Grants 1995-96 relating to the department of Agriculture Research and Education.